

OFFICE OF DISTRICT & SESSIONS JUDGE (HQ), TIS HAZARI COURTS, DELHI

CIRCULAR

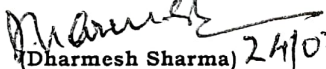
This is to inform that the Chief District Medical Officer (Central District), Directorate General of Health Services, GNCT of Delhi has been pleased to open an Antigen Testing Center in Tis Hazari Courts w.e.f. 27.07.2020 on daily basis. The details of the Antigen Testing Center is as under:

Name of Center	Team Members	CDEO/ EC	Weekly Off
Room No.142, 1 st Floor, Tis Hazari Courts, Delhi	Dr. Pradeep Sharma (8010247407) & Staff Sh. Praveen (LT-9871250932)	Sh. Shivam Baliyan (linked) (7988908093)	SUNDAY

It is clarified that the said facility shall be open to all Judicial Officers, Employees, Advocates and other stakeholders in the complex.

Sh. Atul Kr. Bhardwaj (Phone No. 8510013161) is appointed as Nodal Officer. For testing, the Judicial Officers and Officials working in Tis Hazari Courts Complex shall send their advance intimation to the Nodal Officer Sh. Atul Kr. Bhardwaj by way of phone call, Whatsapp or SMS, and thereafter the Nodal Officer shall allocate slots for testing in a manner that at a time not more than five persons shall be called for taking sample. Further, all attending and managing the testing shall ensure strict social distancing and hygiene.

Further, the Delhi Bar Association is requested to appoint a Nodal Officer who shall coordinate with Sh. Atul Bhardwaj in this regard.


(Dharmesh Sharma) 24/07/2020
District & Sessions Judge (West)
Tis Hazari Courts, Delhi

(Girish Kathpalia)
District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi

GIRISH KATHPALIA

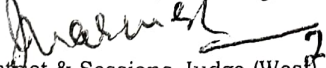
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Ref. No. 17161-17381 / CB/ Covid19/ Covid Testing Camp/ 2020

Dated: 24 July 2020

Copy forwarded for information & necessary action to:-

- 1 The Registrar General, High Court of Delhi, New Delhi.
- 2 The District & Sessions Judges, all Courts Complexes, Delhi/ New Delhi.
- 3 All Judicial Officers of Central and West District, THC, Delhi with request to circulate this circular amongst their respective staff.
- 4 Sh. V.K. Bansal, Director (Administration), Delhi Judicial Academy/Chairman, Centralized Computer Committee, Dwarka, New Delhi with the request to provide technical support.
- 5 The Sr. AO(J), Administration Branch I, II, III, Central & West, THC, Delhi with the direction to intimate all officials under their control.
- 6 All the Sr. AO(J)/AO(J)/DDO/Branch Incharges, Central & West District with direction to intimate all officials under their control.
- 7 Secretary, DLSA Central and DLSA West with request to circulate this circular amongst all officials under their control.
- 8 The Website Committee (English/Hindi), THC, Delhi.
- 9 The R&I Branch, Central and West for uploading on Layers.
- 10 The PS/Reader to the undersigned.
- 11 Branch Incharge, Caretaking Branch, Central & West District, THC Delhi with direction to make all necessary arrangements for the abovesaid programme.
- 12 The President/Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.


District & Sessions Judge (West)
Tis Hazari Courts, Delhi

District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi

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